

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5513
ANSWERED ON:13.12.2010
DECENTRALISATION OF GOVERNANCE
Naik Dr. Sanjeev Ganesh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is planning to rope in eminent personalities for raising issue of decentralisation of governance;
- (b) if so, the details thereof?
- (c) whether the Government is concerned over the urban local Governments not being institutionalised and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a)&(b): There is no proposal at present to rope in eminent personalities for raising the issue of decentralization of governance. However, the Second Administrative Reforms Commission comprising eminent personalities in its sixth report on local governance recommended for strengthening of local governance and for improving the capacity of the local bodies. Similarly, the Commission on Centre- State Relations also in its report has suggested for higher devolution of powers to local bodies.

(c)&(d): The Government recognizes the need to strengthen local governance and is promoting enhanced implementation of 74th Constitutional Amendment Act under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM). The reforms include transfer of functions and functionaries. Further, it envisages constitution of District Planning Committee and Metropolitan Planning Committee.